



\$~22

IN THE HIGH COURT OF DELHI AT NEW DELHI

CRL.M.C. 1/2024, CRL.M.A. 3/2024, CRL.M.A. 998/2024, CRL.M.A. 999/2024 & CRL.M.A. 1000/2024

DIRECTORATE OF ENFORCEMENT

..... Petitioner

Through:

Mr. S.V. Raju, ASG for ED along with Mr. Zoheb Hossain, Special Counsel and with Mr. Manish Jain, Secial Counsel, Mr. Simon Benjamin, SPP for ED and Mr. Amit Kumar, Assistant Director, along with Mr. Vivek Gurnani, Mr. Sougata Ganguly, Mr. Baibhav, Ms. Manisha Dubey, Mr. Rukban Tyagi, Mr. Ishaan Baisla, Ms. Shradha Agrawal and Mr. Samrat

Goswami, Advocates

versus

HONG XUQUAN @ TERRY AND ORS.

..... Respondents

Through:

Mr. Mukul Rohatgi, Sr. Advocate along with Mr. Vijayendra K. Singh, Mr. Priyank L., Mr. Asif Ahmed, Mr. Tanmay Sharma, Mr. Shaurya V. Singh, Mr. Kshitiz Rao, Mr. Arjun Narang, Ms. Dhriti Batra and Mr. Keshav Sehgal, Advocates for R-1. Mr. Sidharth Aggarwal, Sr. Advocate along with Mr. Harsh Yadav and Mr. Ashutosh Senger, Advocates for R-2. Mr. N. Hariharan, Sr. Advocate along with Mr. Shaurya Mittal, Advocate

for R-3.

CORAM: HON'BLE MS. JUSTICE SWARANA KANTA SHARMA





ORDER 11 01 2024

%

- 1. Learned ASG appearing on behalf of Directorate of Enforcement submits that respondents have moved applications seeking directions for summoning the original copy of the enquiry report dated 25.12.2023 filed by the Directorate of Enforcement along with the CCTV footage submitted in a pen drive as a part of the said enquiry report as well as a direction permitting the respondents to be supplied with pen drive containing a copy of the said CCTV footage. Learned ASG seeks time to file reply to these applications.
- 2. Let reply be filed on behalf of petitioner/ED, to the said applications, within three days. Rejoinder thereto, if any, be filed within one week thereafter.
- 3. List for final disposal on 07.02.2024.
- 4. In the meantime, it is directed that the respondents shall continue to report at the office of Directorate of Enforcement twice a week i.e. every Monday and Friday and will not leave the country.
- 5. The order be uploaded on the website forthwith.

SWARANA KANTA SHARMA, J

JANUARY 11, 2024/zp

Click here to check corrigendum, if any